

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

CONTEMPT PETITION NO.170/00076/2018

IN

ORIGINAL APPLICATION NO.170/00884/2017

DATED THIS THE 28TH DAY OF MARCH, 2019**HON'BLE DR.K.B.SURESH, MEMBER (J)****HON'BLE SHRI C V SANKAR, MEMBER (A)**

Sri T. Venugopala Reddy,
S/o Late K. Thimmappa,
Aged about 54 years,
Working as Financial Advisor,
Sri.Jayadeva Institute of Cardiac
And Vascular and Research,
Bangalore – 560 069.

.....Petitioner

(By Advocate Shri M.K. Prithveesh)

Vs.

1. Shri Rakesh Kumar Gupta, I.A.S,
Major, Secretary,
Union Public Service Commission,
Dholpur House, Shahjahan Road,
Delhi – 110 069.

2. Shri T.M. Vijay Bhaskar, I.A.S.,
Chief Secretary,
Government of Karnataka,
Vidhana Soudha, Bangalore-560 001.

3. Shri K.B. Siva Kumar, I.A.S,
Joint Secretary,
Department of Personnel and Administrative Reforms,
Vidhana Soudha,
Bangalore – 560 001

...Respondents

(By Shri V.N. Holla, Senior Panel Counsel, for Respondent-1 and

Shri R.B. Sathyanarayana Singh, Counsel for Respondent No. 2&3)
ORDER (ORAL)

DR. K.B. SURESH, MEMBER (J):

Respondents produces a letter indicating that on 07.05.2019 they have convened the Selection Committee meeting. Therefore, this settles the issue. CP is dismissed. Notices are discharged. No order as to costs.

(C V SANKAR)
MEMBER (A)

(DR.K.B.SURESH)
MEMBER (J)

/ksk/

Annexures referred to by the petitioner in CP No.170/00076/2018

Annexure-C1: Copy of the order dated 09.02.2018

Annexure-C2: Copy of the note dated 06.05.2017

Annexure-C3: Copy of the order dated 15.12.2017

Annexure-C4: Copy of the representation dated 15.12.2017

Annexure-C5: Copy of the representation dated 09.02.2018

Annexure-C6: Copy of the representation dated 21.02.2018

Annexure-C7: Copy of the order dated 14.09.2018

Annexure-C8: Copy of the representation dated 18.09.2018

Annexure-C9: Copy of the representation dated 18.09.2018

Annexure-C10: Copy of the letter dated 06.10.2018
